


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 29/07/2020

**Bench wise statement** showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/07/2020 is circulated for information.

  
29.7.20  
(Mukesh Gupta)  
Asst. Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review).CBEC, North Block, New Delhi.
5. The Under Secretary,(AD-IC),Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of June, 2020				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6430	79	43	6466
MUMBAI	14255	65	17	14303
KOLKATA	10078	93	1	10170
CHENNAI	10618	51	1	10668
BANGALORE	9215	72	19	9268
AHMEDABAD	11931	93	100	11924
ALLAHABAD	1540	24	0	1564
CHANDIGARH	5436	55	13	5478
HYDERABAD	4446	2	27	4421
TOTAL	73949	534	221	74262

STATEMENT SHOWING YEARWISE BREAK UP OF  
PENDING APPEALS IN CESTAT, AS ON 01.07.2020.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
1996	0	0	0	0	0	0	0	0	0
1999	0	0	0	0	0	0	0	0	0
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	5	3	0	0	0	4	0	0	0
2006	15	3	0	0	0	5	1	0	0
2007	4	2	0	0	2	5	2	4	5
2008	6	5	4	0	17	3	4	9	3
2009	45	84	157	0	129	46	13	16	45
2010	43	81	227	7	525	134	15	84	34
2011	23	124	598	79	567	243	25	255	86
2012	57	629	475	127	766	628	84	341	441
2013	96	896	532	826	806	1238	51	484	377
2014	160	1150	626	1346	1105	1253	83	600	449
2015	209	1172	601	1548	1021	1096	127	526	372
2016	381	1929	1033	1541	1250	1281	125	435	595
2017	591	1900	956	1451	1134	1146	147	591	717
2018	1791	2980	2826	2021	1238	1844	312	1217	718
2019	2245	2808	1954	1453	530	2556	351	750	427
2020	789	536	181	269	178	441	224	166	138
TOTAL	6466	14303	10170	10668	9268	11924	1564	5478	4421

## MONTHLY STATEMENT FOR THE MONTH OF JUNE, 2020 AS ON 01/07/2020

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTOMS	TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	TAX	AD	TOTAL	STAY
DELHI	1017	2031	3335	47	6430	0	25	21	16	0	62	0	0	17	0	0	17	0	0	0	0	0	0	0
MUMBAI	4589	4619	5047	0	14255	0	6	19	30	0	55	0	0	10	0	0	10	0	0	0	0	0	0	0
KOLKATA	4185	1862	4031	0	10078	361	16	70	7	0	93	3	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2636	2990	4992	0	10618	0	6	31	14	0	51	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2337	1449	5429	0	9215	5	10	21	41	0	72	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5903	2429	3599	0	11931	21	26	47	20	0	93	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	509	314	717	0	1540	35	8	7	9	0	24	3	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2319	796	2321	0	5436	0	28	8	19	0	55	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1255	648	2543	0	4446	0	0	0	2	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>	<b>24750</b>	<b>17138</b>	<b>32014</b>	<b>47</b>	<b>73949</b>	<b>422</b>	<b>125</b>	<b>224</b>	<b>158</b>	<b>0</b>	<b>507</b>	<b>6</b>	<b>0</b>	<b>27</b>	<b>0</b>	<b>0</b>	<b>27</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

1 Sanctioned strength of the Members is 33 and working strength is 21 as on 01.07.2020


2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of June, 2020 for 0 days as under.

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Sh. Anil G. Shakkwarwar, Member(Tech)	Nil
2 Mrs. Archana Wadhwa, Member (Judicial)	Nil	14 Sh. P. Venkata Subba Rao Member (Tech)	Nil
3 Sh. Ashok Jindal, Member(Judicial))	Nil	15 Sh. P. Dinesha Member(Judicial)	Nil
4 Dr. D. M. Mishra, Member (Judicial)	Nil	16 Sh. C.L. Mahar Member(Technical)	Nil
5 Sh. Anil Choudhary, Member(Judicial)	Nil	17 Sh. Ajay Sharma Member(Judicial)	Nil
6 Sh. S. K. Mohanty, Member (Judicial)	Nil	18 Ms. Rachna Gupta Member(Judicial)	Nil
7 Sh. Ramesh Nair, Member (Judicial)	Nil	19 Mr.Sanjiv Srivastava Member (Technical)	Nil
8 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	20 Dr. Suvendu Kumar Pati, Member(Judicial)	Nil
9 Shri S.S. Garg, Member (Judicial)	Nil	21 Mr. P. Anjani Kumar, Member(Technical)	Nil
10 Sh. P. K. Choudhary, Member (Judicial)	Nil		
11 Sh. Raju, Member(Technical)	Nil		
12 Sh. C.J. Mathews, Member(Technical)	Nil		

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
EXCISE	CUSTOMS	S. TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S. TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S. TAX	AD	TOTAL	STAY
0	0	0	0	0	0	11	20	10	2	43	0	1031	2049	3341	45	6466	0
0	0	0	0	0	0	0	11	6	0	17	0	4595	4637	5071	0	14303	0
0	0	0	0	0	0	1	0	0	0	1	0	4200	1932	4038	0	10170	364
0	0	0	0	0	0	0	0	1	0	1	0	2642	3021	5005	0	10668	0
0	0	0	0	0	0	3	10	6	0	19	0	2344	1460	5464	0	9268	5
0	0	0	0	0	0	32	61	7	0	100	0	5897	2415	3612	0	11924	21
0	0	0	0	0	0	0	0	0	0	0	0	517	321	726	0	1564	38
0	0	0	0	0	0	6	0	7	0	13	0	2341	804	2333	0	5478	0
0	0	0	0	0	0	7	6	14	0	27	0	1248	642	2531	0	4421	0
0	0	0	0	0	0	60	108	51	2	221	0	24815	17281	32121	45	74262	428

  
 13.7.20  
 (MUKESH GUPTA)  
 Asst. Registrar.